

निपटान के लिए एक उप-समिति नियुक्त की गई थी। जैसाकि उप समिति द्वारा निर्णय किया गया, राष्ट्रीय उपभोक्ता सहकारी संघ द्वारा कोटेशन मंगाने के लिए टेंडर नोटिस जारी किए गए, जिनका प्रमुख अंग्रेजी तथा हिन्दी दोनों में व्यापक रूप से प्रचार किया गया। चूँकि मैसर्स राधेश्याम सोहनलाल ने भंडार को क्रय करने में पहले अपनी इच्छा व्यक्त की थी, अतः टेंडर में भाग लेने के लिए टेंडर नोटिस की एक प्रति उन्हें भेजी गई थी। केवल एक टेंडर मैसर्स राधेश्याम सोहनलाल से प्राप्त हुआ था, जिसमें 11 रु. प्रति कि.ग्रा. की कोटेशन दी गई थी। मैसर्स राधेश्याम सोहनलाल, जो एक मात्र टेंडर देने वाले थे, को बातचीत के लिए बुलाया गया था और बातचीत के दौरान उन्होंने दो अलग-अलग ढेरों के लिए अपनी दरें संशोधित करके 12.50 रु. प्रति कि.ग्रा. तथा 8.50 रु. प्रति कि.ग्रा. कर दी थी।

चूँकि मैसर्स विनोद कुमार वेद प्रकाश ने इस शर्त पर कि उनकी अनुबंध की अवधि को 1-11-1986 से आगे बढ़ा दिया जाए, छहारे के समूचे भंडार को 15 रु. प्रति कि.ग्रा. की अनुबंधित पुरानी दर पर उठाने का प्रस्ताव किया था, अतः राष्ट्रीय उपभोक्ता सहकारी संघ ने कानूनी राय जानने के बाद संघ के बेहतर हित में मैसर्स विनोद कुमार वेद प्रकाश के अनुबंध की अवधि को बढ़ा दिया।

राष्ट्रीय उपभोक्ता सहकारी संघ ने सूचित किया है कि संघ के किसी भी अधिकारी के मैसर्स विनोद कुमार वेद प्रकाश के साथ पारिवारिक संबंध नहीं हैं। मामले की आगे छान-बीन की जाएगी।

Agitation by NBCC workers

1220. SHRI CHATURANAN MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that retrenched workers of NBCC have been agitating for the last so many months demanding re-instatement of the 326 retrenched workers;

(b) whether NBCC deputation met the Minister sometime back in this connection; and

(c) if so, whether Government propose to take some steps to see that NBCC re-instate these workers?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) Yes, Sir.

(c) NBCC has been advised to sort out the matter.

Supply of handloom cloth by NCCF, Kanpur

1221. SHRI KAILASH PATI MISHRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that Janata Handloom cloth worth rupees 22.87 lakhs was supplied on credit to M/s Shahdara Consumer Cooperative Store, Sahabdera Delhi by the Kanpur Branch of NCCF during 1980, in violation of its policy; and

(b) whether this amount still remains unpaid to NCCF due to the criminal negligence on the part of NCCF officers for not taking the stipulated and appropriate safeguards to protect the interests of NCCF?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H. K. L. BHAGAT): (a) and (b) NCCF has reported that its Kanpur Branch, in violation of guidelines, had supplied on credit Janata Handloom cloth worth Rs. 28.93 lakhs to the Shahdara Consumer Cooperative Store and an amount of Rs. 22.46 lakhs still remains unpaid to the NCCF by the society.

Corrupt practice by NCCF officers in supply of pulses

1222. SHRI KAILASH PATI MISHRA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to answer to the Starred Question 465 given in the Rajya Sabha on the 5th December 1986 and state:

(a) whether the report of C.B.I. has been examined regarding the corrupt prac-

tices by the NCCF officials in the supply of pulses to Armed Forces through private traders channelised through the Agency of FCI;

(b) whether it is a fact that besides the then Chairman of NCCF and FCI, a number of Senior Officers of NCCF, FCI and Armed Supply Corps of Defence Services, have also received adverse findings by the C.I.F.; and

(c) the specific reasons for the undue delay in prosecuting the involved VIPs and influential officers?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.J.L. BHAGAT): (a) to (c) The report of the CBI is under considerations of the Government.

Modernisation of Sone Canal in Bihar

1223. SHRI SURAJ PRASAD: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is a fact that Government of the Bihar was to be sanctioned resources for the modernisation of the Sone Canal system in Bihar;

(b) whether the World Bank has since agreed to finance the project; and

(c) if so when the project is likely to be started?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) The Government of Bihar has allocated in the Seventh Plan an amount of only Rs. 2 crores for the modernisation of Sone Canal System against the total project cost of Rs. 247 crores.

(b) The project has not been posed to the World Bank so far as the funds provided in the Seventh Plan by the State Government are inadequate.

(c) Does not arise.

Terms of Trade against Agricultural Goods

1224. SHRI SURAJ PRASAD: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the terms of trade has gone against agricultural goods since 1979; and

(b) if so, what steps have been taken to adjust it?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) The terms of trade (Base 1979-80=100) worked out to approximately 99 on a provisional basis in 1985-86.

(b) The Commission for Agricultural Costs & Prices, *inter-alia*, take into account changes in terms of trade between agricultural and non-agricultural sectors while recommending procurement/minimum support prices.

Scavengers working at Vithalbhai Patel House, New Delhi

1225. DR. BAPU KALDATE: Will the Minister of URBAN DEVELOPMENT be pleased to refer to the answer to Unstarred Question 3378 given in the Rajya Sabha on the 5th December, 1986 and state:

(a) whether it is a fact that the appointment of Scavengers is being made by contractors inside and outside Vithalbhai Patel House, New Delhi;

(b) whether it is also a fact that previously cleansing work was undertaken by permanent employees of the CPWD;

(c) what are the reasons for entrusting this work to contractors; and

(d) whether the employees engaged by the contractor for this work are permanent employees of the CPWD?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) No,